

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.02.2024

Misc. Application No. 1234 of 2023
And
Misc. Application No. 1267 of 2023
And
Appeal No. 569 of 2023

Spice Energy Pvt. Ltd. ...Appellant

Versus

BSE Limited ...Respondent

Ms. Kriti Karn, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b
The Law Point for the Respondent-BSE.

ORDER:

1. Due to non-availability of the bench, the matter is
adjourned. List on April 16, 2024.

Ms. Meera Swarup
Technical Member

12.02.2024
PK